

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 340 of 2020

IN THE MATTER OF:

Facor Alloys Ltd. & Anr.

.....Appellants

Vs.

Bhuvan Madan

RP of Ferro Alloys Corporation Ltd. & Ors.

.....Respondents

Present :

For Appellant: Though present but not marked attendance

**For Respondents: Ms. Misha, Mr. S.Panda, Ms. Charu Bansal,
Mr. Ramji Srinivasan, Mr. Karan Kanwal, Mr. Rishub
Kapoor, Mr. Shikhar Singh, Advocates
Mr. Diwakar, Advocate for R-1
Pratiksha Mishra, Advocate**

O R D E R

27.02.2020 - List this appeal on **28th February, 2020** as fresh case before Bench in which Hon'ble Justice A.I.S. Cheema Member (Judicial) is not a Member.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/m